

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:5139

ANSWERED ON:24.04.2015

SEZ IN MUMBAI

Vichare Shri Rajan Baburao

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

(a) whether the work of setting up a Special Economic Zone (SEZ) near Jawaharlal Nehru Port in Nhava Sheva, Navi Mumbai, Maharashtra has commenced;

(b) if so, the details thereof;

(c) if not, the reasons therefor and the time by which it is likely to be commenced;

(d) the total number of persons likely to be affected by converting of this area into SEZ; and

(e) the amount of compensation fixed for them at the time of their displacement?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) to (c): The notification for setting up a Special Economic Zone (SEZ) at Navi Mumbai, Maharashtra developed by M/s. Jawaharlal Nehru Port Trust (JNPT) has been issued on 11.08.2014. The environmental clearance has been received on 5th December, 2014. The Master Plan and detailed project report has been submitted by M/s. L&T Infrastructure Engineering Limited on 31st March, 2015. Further, the area levelling activities and the tender process for protection wall of SEZ (phase-I) have been initiated.

(d) & (e): As regards rehabilitation of displaced persons, State Governments have their own policies and procedures to deal with the same.